

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.102-104 OF 2021

In the matter of:

Innoventive Ventures Ltd

Appellant

Vs

Dhinal Shah

Liquidator of Innoventive Industries Ltd & Ors

Respondent

Present:

Mr. Shiv Kumar Suri, Mr Shikhil Suri, Ms Aastha Mehta, Ms Nikita Thapar, Ms Eshna Kumar, Ms Komal Gupta, Advocates for Appellant.

Ms Pooja Mahajan, Ms Mahima Singh, Ms Srishti Kapoor, advocates for R1.

ORDER

31.03.2021- Service affidavit has been filed in regard to Respondent No.2 and 3 by email dated 10.3.2021. The same is taken on record. There is no appearance on behalf of Respondent No.2 and 3. Being satisfied of service of notice on Respondent No.2 and 3, we deem it appropriate to await their appearance.

Let the matter be posted for Admission (After Notice) before Court No.IV on **14th April, 2021.**

**(Justice Bansi Lal Bhat)
Acting Chairperson**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Bm/gc